

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (PHYSICAL HEARING)

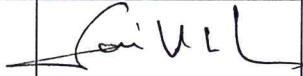
PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. V. P. Sai Vihari	Counsel in Pet-		

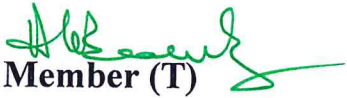
Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsels for both parties are present. The matter is part heard. After hearing the counsels for some time, the Bench directed the parties to explore the possibility of an amicable settlement.

Post the matter for further consideration on 05.04.2021.


Member (T)


Member (J)

Binnu